

(38)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017  
M.A. No. 533/2017,  
487/2017 & 480/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Urban Infrastructure Trustee Ltd.  
V/s.  
Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

38	Adv MFCPL, Mavi Park roads & Co. v.l.shan	Adv for Adv Kawn Inojiani 1/b to accounts	
	Counsel M. Anil Doctor also Advocate Sonali Aggarwal 1/b M/s. Jannarkar Associates	Advocate for financial creditor	

**ORDER**

**MA 533/2017, 487/2017 & 480/2017 IN CP No. 69/  
I&BP/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 4.1.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)